

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 16.02.2024

Appeal No. 860 of 2022

Bajranglal B. Maloo HUF & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Mitravinda Chundururu, Advocate with Ms. Parinaz Bharucha, Advocate i/b RHP Partners for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on April 22, 2024.

Ms. Meera Swarup
Technical Member

16.02.2024
msb